

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 01/2013**  
**with I.A. No.02, 03 & 21/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Business Aircrafts Operators Association**

**...Appellant**

**V/s.**

**Mumbai Int'l Airport Pvt. Ltd. and Anr. (AERA)**

**.... Respondents**

**Appearances :**

Mr. Dinesh Dwivedi, Senior Advocate with Mr. Sumeet Lall, Mr. Shwetabh Sinha & Mr. Prateek Dwivedi, Advocates for the Appellant.

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari, Mr. Gautam Chawla & Mr. Gaurav Ray, Advocates for Respondent No.1 (MIAL).

Mr. Atul Nanda, Sr. Advocate with Ms. Rameeza Hakeem & Ms. Sanjana Ramachandran, Advocates for AERA

**ORDER**  
**11<sup>th</sup> April, 2013**

List the matter on **03<sup>rd</sup> May, 2013**.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**(Rahul Sarin)**  
**Member**

**( Pravin Tripathi )**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 12/2011**

**(with IA. No.5 & 6)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Orders Nos. 5, 12, 17 and Direction No. 4 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Bangalore Int'l Airport Limited (BIAL)**  
**V/s.**

**...Appellant**

**AERA & Anr.**

**.... Respondents**

**Appearances:**

Ms. Pallavi Langar and Mr. Ashish Jha, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem, Mr. Naresh Kaushik and Ms. Sanjana Ramachandran, Advocates for the Respondent No.1 (AERA).

Ms. Poonam Verma & Ms. Divya Chaturvedi, Advocates for Menzies Aviation Bobba/Applicant

Ms. Padma Priya & Ms. Tanu Priya Gupta, Advocate for Air India SATS/Applicant

**ORDER**  
**11<sup>th</sup> April, 2013**

At the request of the Counsel appearing for the Appellant, matter is adjourned to **03<sup>rd</sup> May, 2013.**

**( Justice V.S. Sirpurkar )**  
**Chairman**

**(Rahul Sarin)**  
**Member**

**( Pravin Tripathi )**  
**Member**